

**DIVISION BENCH**

**ITEM NO.129**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.15/2023, IA No.126/2023 & IA No.127/2023  
IN CP (IB) No. 504/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 12<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>RENU BALA V/S SHREE BASANT OILS LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC (DISSOLVED)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 14<sup>th</sup> August, 2024.

**-Sd-**

**(Court Officer)**

**12<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*